

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/352/KOB/2023 in CP(IB)/34/KOB/2021
SECTION	SEC 60 (5) IBC R/W NCLT RULE 11,32
NAME OF PARTIES	C A JASIN JOSE (RP) OF S D PHARMACY PVT. LTD V/S RAMESH KESAVAN & SATHY CHATTHANAD KESAVAN
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ATHUL M V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	REVATHY S S

Office
Notes

14 FEB 2024

O R D E R

IA(IBC)/352/KOB/2023 in CP(IB)/34/KOB/2021

Learned Counsel, Mr. Akhil Suresh appears on behalf of the RP. Learned Counsel, Ms. Revathy S.S appears on behalf of Respondent No. 1.

Due to Snapping / loss of internet connection, the matter could not be heard.

List the matter for further consideration on **26.02.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)